

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.3 - IA/560(AHM)2024
in
C.P.(IB)/ 125(AHM)2023

Proceedings under Section 94

IN THE MATTER OF:

Praveen Dharamshibhai Sorathia

.....**Applicant**

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rushabh Shah, PCS

For the Respondent :

ORDER

IA/560(AHM)2024

Learned PCS for the applicant is directed to serve copy of report upon respondent, personal guarantor, Financial Creditor and corporate debtor and file proof of service.

List for further consideration 06.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)